

National Average and Percentage of Women Labour in Kerala

374. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of LABOUR be pleased to state the national average and the percentage of women labour in Kerala respectively?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): As per the latest sample survey (43rd Round; July 1987-June 1988) of the National Sample Survey Organisation, the percentage of females usually employed in the principal as well as subsidiary status to total employed persons (both male and female) in India and Kerala are estimated to be 33.12 and 35.14 respectively and their percentage to total female population in India and Kerala are estimated to be 28.0 and 26.9 respectively.

Child Labour in Southern States

375. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of LABOUR be pleased to state:

(a) whether cases of child labour have been reported from any of the Southern States; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). According to the latest sample survey (43rd Round; July 1987-June 1988) conducted by the National Sample Survey Organisation, the Cases pertaining to number of working children (age: 5-14 years) in Andhra Pradesh, Karnataka, Kerala and Tamil Nadu are estimated to be about 2.65 million, 1.29 million, 0.21 million and 1.28 million respectively.

Edible Oil Mills in Rajasthan

376. SHRIMATIVASUNDHARA RAJE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to set up vegetable oil units or issue letter of intent/Industrial Licence for setting up vegetable oil mills in Rajasthan;

(b) if so, the details thereof;

(c) whether some oil mills are being proposed to be set up in the cooperative sector; and

(d) if so, the places identified for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). There is no specific proposal from the Government to set-up vegetable oil units in Rajasthan. As a matter of policy, applications received from any entrepreneur/organisation irrespective of the sectoral status, are examined on merits for grant of letters of intent industrial licences having regard to parameters like availability of raw-materials need for removing regional imbalances, locational policy etc.

(c) No such proposal has recently been received from the cooperative sector.

(d) Does not arise.

[Translation]

Textile Mills in Bihar

377 SHRI TEJ NARAYAN SINGH: SHRI DEVENDRA PRASAD YADAV:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to set up any textile mill in Bihar during the Eighth Five Year Plan;

(b) if so, the details and places selected for the mills; and

(c) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Government of India do not propose to set up any textile mill in Bihar, since such investment is not a priority for the public sector.

Production of Vanaspati Ghee

378. SHRI PHOOLCHAND VERMA:
SHRI MANJAY LAL:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) Whether the production of vanaspati ghee has declined during the past few months due to scarcity of raw material;

(b) whether Government's attention has been drawn to it by the manufacturers of vanaspati ghee;

(c) whether Government had recently imposed a ban on the use of mustard oil for the production of vanaspati ghee;

(d) whether the production of vanaspati ghee has declined as a result of these factors;

(e) whether the prices of vanaspati ghee have registered a sharp increase during the month of July, 1990; and

(f) if so, the steps being taken by Government to increase the production and bring down the prices of vanaspati ghee?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Yes, Sir. The production of vanaspati has declined marginally in the month of June, 1990.

(b) Yes, Sir. There have been some representations received from Associations of vanaspati manufacturers.

(c) Yes, Sir.

(d) No, Sir.

(e) The prices of vanaspati have shown a rising trend in the month of July, 1990.

(f) With a view to increase the production of vanaspati and to curbing the rising trend in edible oil prices, following steps have been taken;

i) The supplies of imported oil through PDS have been stepped up in recent months.

ii) Reduction of stock limits with the wholesalers/retailers as well as manufactures of edible oils and vanaspati.

iii) Stock limits of edible oil seeds restored to lower levels.

iv) Increase in minimum margin for bank advances ordered by RBI.

v) Central Government is in constant touch with the State Governments to take up dehorning operations and maintain price line of essential commodities.

vi) Permission to blend refined non-conventional oils with conventional oils to augment the availability of oils has been given.